



Regd. Office : 29 / 1, 1st Floor,
Sir M N Krishna Rao Road,
near Lalbagh West Gate,
Basavangudi, Bengaluru - 560 004.
Website : www.canfinhomes.com

PUBLIC NOTICE

We are pleased to inform all our customers that, our Vashi branch will be shifted to an alternate premises & starts functioning from the new premises w.e.f. 23.01.2026
Our new branch address will be Unit No 310, 3rd Floor, ARENJA ARCADE of the ARENJA ARCADE PREMISES Co-Operative Society Ltd , Plot no 14, Sector 17, Vashi , Navi Mumbai 400703
Date: 25/10/2025
Place: Vashi

Sd/-
Branch Manager



SOUTH EASTERN COALFIELDS LIMITED
"A MINI RATNA COMPANY"
NOTICE

All the tenders issued by SECL for procurement of Goods, Works and Services are available on website of SECL <http://www.secl-cil.in>.CIL e-procurement portal <http://coalindiatenders.nic.in> and Central Public Procurement Portal <http://eprocure.gov.in> In addition, procurement is also done through GeM portal <http://gem.gov.in>. SECL's mining services tenders are also now available on GeM portal <http://gem.gov.in>

NOTICE

NOTICE is hereby given that the original share certificate bearing No 1113 of 700 shares with Folio no: HO2323 of THE BOMBAY BURMAH TRADING CORPORATION LIMITED. Standing in the name of HELEN SASSOON ASHTAMKAR and Late MAISY SASSOON ASHTAMKAR have been lost or misplaced and undersigned have applied to company to issue duplicate certificate in lieu thereof. Any person who has a claim in respect of said shares should lodge such claim with company at its Administrative Office at THE BOMBAY BURMAH TRADING CORPORATION LIMITED, Address: 9, Wallace Street, Fort Mumbai – 400 001, Maharashtra (INDIA) within 21days from this date, else the company will proceed to issue duplicate share certificate.

Folio No	Certificate No.	Shares	Distinctive Numbers From	Distinctive Numbers To
HO2323	1113	700	61852451	61853150

Place : Thane
Date : 25/10/2025
Helen Yusuf Virani
Name of The Shareholder



101,1st floor, Ganjawalla Elegancy
Ganjawalla Lane, above PNB, Borivali
West, Mumbai-400092
Phone: 022-28924369 Mob:07625079122.
E-Mail:mumbai@canfinhomes.com
CIN: L85110KA1987PLC008699

Corrigendum

In reference to our newspaper publication of Sale Notice published in newspapers of Business Standard & Apla Mahanagar by dated 09/10/2025 published on 10/10/2025 belonging to the borrowers MR. MOHAN V PILAI (Borrowers) and Mrs. S M Pillai (Co Borrower) we hereby notify public that, please read as * **APPENDIX- IV-A** (See proviso to rule 9(1)) * instead of **APPENDIX- IV-A** (See proviso to rule 8(6)). All the other terms and Conditions of our Sale Notice Published earlier remains unchanged.

Sd/-
Authorised Officer
Can Fin Homes Ltd.,

Date: 24.10.2025
Place:Mumbai



KALLAPPANNA AWADE ICHALKARANJI JANATA SAHAKARI BANK LTD.,
(Multi-State Scheduled Bank)
Head Office: Ward No.12, H.No.1, 'Janata Bank Bhawan', Main Road, Ichalkaranji, 416 115, Dist-Kolhapur. (M.S.) Tel. No: (0230) 2433505 to 508.
Thane Branch Office :W.No.129,shop No.1,2,3&4, Ground Floor, Jaysurya Tower Co-op. Housing Society Ltd. Chandanwadi, Panchpakhadi, Thane West-400602 . (Maharashtra State).

SALE NOTICE

PUBLIC NOTICE FOR SALE OF THE IMMOVABLE PROPERTY UNDER PROVISIONS OF SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002, AND RULES FRAMED THEREUNDER.
The undersigned being the Authorized Officer of Kallappanna Awade Ichalkaranji Janata Sahakari Bank Ltd., under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "the said Act") invites offers in the prescribed tender forms from interested parties to purchase the property detailed herein below put up for sale by the Bank on 'AS IS WHERE IS AND WHATEVER IS' basis under provisions of the said Act and Rules framed there under to recover its dues. The property is in **physical possession** of the Bank in exercise of its powers under section 13 (4) of the said Act read with section 14 and read with rule 9 of the said Rule. The Authorised officer of the bank also issued 30 days notice dated 19/08/2025 under Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002 to the borrower and Guarantors named herein below-

Name of Borrower & Guarantors and Loan Account No.	Amount Claimed being rupees	Description of Property	Reserve price (EMD)
1) Mr. Ramakant Shashikant Dhokate, R/o. Flat No. 102, Sai Lankesh C.H.S., A-wing, 1st Floor, Vitawa, Kalwa, Tal. & Dist. Thane- 400605 (Borrower), 2) Mr. Amol Ashok Sawant, R/o. A-11, Shubh Laxmi Apartment, Rabodi Koliwada Road, Near Hanuman Temple, Brindavan Society, Rabodi, Thane - 400 601 (Guarantor), 3) Mr. Nishant Vilas Suryarao, R/o. Belapur Road, Suryarao Niwas, Surya Nagar, Sambhaji Chowk, Vitawa, Kalwa, Thane - 400 605 (Guarantor) (Loan Account No.- SVLLTEMI - 170)	Rs. 14,38,315/- (Rupees Fourteen Lakh Thirty Eight Thousand Three Hundred and Fifteen Only) due as on 31/07/2023 as detailed in the demand notice dated 05/08/2023 issued under section 13 (2) of the said Act by the bank to the borrower & others with further interest, expenses, cost etc thereon.	"All that part & parcel of the property, that premises bearing Flat No.102, admeasuring 325 Sq.Ft. (Built-up) area, on 1 st floor,in the "Sai Lankesh Co-operative Housing Society Ltd." A wing constructed on the plot of land bearing Survey No. 348, Hissa No. A, Village Kalwa, lying, being and situated at Sambhaji Chowk, Surya Nagar, Vitawa, Kalwa, Thane-400 605, within the limit of Thane Municipal Corporation and within the limits of Registration District and sub-registration District of Thane. The property described is with all its contents, easementary rights etc. therein which is owned by you No.1 Mr. Ramakant Shashikant Dhokate"	Rs. 17,06,250/- And (Rs. 1,70,625/-)

Tender documents containing terms and conditions of sale are available at the Bank's **Head Office, Ichalkaranji** and **Thane Branch Office** at the addresses stated above. The sale is strictly subject to the terms & conditions in this advertisement and the prescribed tender document and the SARFAESI Act read with the Security Interest (Enforcement) Rules, 2002. The offers for above mentioned property are invited in sealed envelope accompanied with payment of tender fee and 10% earnest money deposit of offer amount payable by demand draft/pay order drawn in favor of the Bank payable at **Thane** as indicated in the terms and conditions of sale mentioned in the tender document. The offer amount shall be above the amount of Reserve Price of the said property. The property may be inspected with the prior appointment of Branch Manager of **Thane** branch **Mr. Kamlesh Sarjerao Khodade (Mob. No.9850000577)**, on any working day upto **26/11/2025**. Offers in the manner stipulated in the Tender document will be received till **27/11/2025 up to 5.30 p.m.** at the Bank's **Thane Branch Office** and will be opened on **28/11/2025 at 2.00 p.m.** in the **Thane Branch Office**. **For the details information contact with Authorized Officer (Mob.No. 9619083135).**

Date: 23/10/2025.

Sd/-
(S.R.Sawant)
Chief Manager and Authorized Officer
Kallappanna Awade Ichalkaranji Janata Sahakari Bank Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S AGS TRANSACT TECHNOLOGIES LIMITED
OPERATING IN PAYMENT SOLUTIONS, ATM, AND OTHER AUTOMATION SOLUTIONS
MANUFACTURING OF ATM, AND OTHER AUTOMATION SOLUTIONS
Locations: Offices and factory at Mumbai, Navi Mumbai and Daman
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	AGS Transact Technologies Limited CIN:L72200MH2002PLC138213
2. Address of the registered office	601-602 Trade World B-Wing, Kamala Mill Compound, Senapati Bapat Marg, Lower Parel, Mumbai, Maharashtra, India, 400013
3. URL of website	Website is currently not working
4. Details of place where majority of fixed assets are located	The fixed assets of the Corporate Debtor are located at Lower Parel, Daman & Mahape, Mumbai.
5. Installed capacity of main products/ services	Daman facility has the capacity to manufacture up to 1,000 ATMs every month
6. Quantity and value of main products/ services sold in last financial year	The Limited review report as on 31.12.2024, shows that the revenue from operations of the Corporate Debtor is Rs. 6542.04 Million
7. Number of employees/ workmen	As per the information received from the suspended board of directors, the no. of employees of the Corporate Debtor as on 31.12.2024 were approx. 1845. However, the Deemed RP has continued the services of approx. 198 employees including the project related employees.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought through communication to the following email : E-mail: agscirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the following email: E-mail: agscirp@gmail.com
10. Last date for receipt of expression of interest	10.11.2025
11. Date of issue of provisional list of prospective resolution applicants	15.11.2025
12. Last date for submission of objections to provisional list	20.11.2025
13. Date of issue of final list of prospective resolution applicants	25.11.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.11.2025
15. Last date for submission of resolution plans	29.12.2025
16. Process email id to submit EOI	agscirp@gmail.com

Place: Mumbai
Date: 25.10.2025

Sd/-
Brijendra Kumar Mishra
Deemed Resolution Professional
IBBI Registration No: IBBI/IPA-002/IP-NO0109/2017-2018/10257
AFA Details: AK2/10257/02/31.12.25/203487 valid till 31.12.2025
IBBI Registered Address: Flat No.202, 2nd floor, Bhaji Bhawan, Plot No.18-D, Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai- 400071.
For, AGS Transact Technologies Limited

ADDENDUM TO FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PEEL-WORKS PRIVATE LIMITED
ENGAGED IN THE BUSINESS OF LOGISTICS, MANPOWER SERVICES & WHOLESALE TRADE OF FMCG GOODS
Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

In supersession of earlier public announcement as issued by the undersigned regarding invitation for expression of interest for submission of resolution plan in **PEEL-WORKS PRIVATE LIMITED** on 11.10.2025, it is hereby informed that the revised timelines for submission of EOI will be as under:

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	PEEL-WORKS PRIVATE LIMITED PAN: AAFCP6513K CIN: U74990MH2010PTC207510
2. Address of the registered office	Registered Office: 1st & 2nd Floor, Kagalwala House, Plot No. 175, CST Road, Kalina, Bandra Kurla, Santacruz East Mumbai City MH 400098
3. URL of website	No active website exists
4. Details of place where majority of fixed assets are located	No Fixed Assets made available to RP by the Suspended Director
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Turnover FY 2024-25: 24,29,86,238/-
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Documents available can be obtained by sending an email at cirp.peelworks@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for prospective resolution applicant can be obtained through an email to the RP on cirp.peelworks@gmail.com
10. Last date for receipt of expression of interest	10.11.2025
11. Date of issue of provisional list of prospective resolution applicants	20.11.2025
12. Last date for submission of objections to provisional list	25.11.2025
13. Date of issue of final list of prospective resolution applicants	04.12.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2025
15. Last date for submission of resolution plans	08.01.2026
16. Process email id to submit Expression of Interest	cirp.peelworks@gmail.com The Physical EOI to be submitted at the Registered Address of the Resolution Professional as- G/32 2nd Floor, Malviya Nagar New Delhi-110017.
17. Details of the Corporate Debtor's registration status as MSME	MH18ED134382

* The timelines as stated above remain subject to modification by the COC and any extension to the timelines for completion of CIRP of the Corporate Debtor.

Sd/-
Mohammad Khalid
(Resolution Professional)
Peel-Works Private Limited
IBBI Reg: IBBI/IPA-002/IP-NO1289/2024-2025/14417

Date: 24.10.2025
Place: New Delhi

PUBLIC NOTICE

Jewellery Auction cum Invitation Notice

Registered Office: 601 & 602, Peninsula Business Park, 6th Floor, Tower A, Senapati Bapat Marg, Lower Parel, Mumbai - 400013.

DCB BANK

The below mentioned Borrowers have been issued notices to pay the entire dues in the facilities availed by them from DCB Bank Ltd. against Jewellery pledged with DCB Bank Ltd. We are constrained to conduct first auction of the pledged Jewellery as they have failed to pay the entire dues. The first auction will be conducted at the branches **on 25.11.2025 & 26.11.2025 from 12:00 Noon to 04:00 pm** at below mentioned Talukas / Tehsils mentioned in the table. Prospective bidders are advised to contact the bank empanelled auctioneer(s) or the branch for more details including the detailed terms and conditions of the auction. The borrowers & bidders may refer to our website www.dcb.bank.in for branch addresses / venue of auction.

Sr. No.	Customer ID	Customer Name	Branch / Location
1	107622844	SIMRAN SAYED	Jogeshwari-Mumbai
2	106179532	KHURSHID MASUK KHAN	Kurla-Mumbai
3	106835530	RAHUL VASANT KAMTHE	Kalambooli-Mumbai
4	100921739	SAADIYA SHAFIQUE NURUDDIN	Imamwada-Mumbai
5	106011907	HAKIMUDDIN MOHAMMED TARWA	Ghodbunder Road-Mumbai
6	107724294	WAHID ALI SAYED	Imamwada-Mumbai
7	103139643	ZEESHAN AHMED HASIB AHME	Byculla-Mumbai
8	103818024	VINOD UMAJI BHOSALE	Santacruz-Mumbai
9	107776156	NEETA NAVINCHANDRA CHAVAN	Ghodbunder Road-Mumbai
10	106149817	CHANDU SURYAKANT GAWADE	Thane-Mumbai
11	105331603	NANDITHA MANESH YADAV	Ghodbunder Road-Mumbai
12	104625738	SADDAM AKHTAR HUSSAIN KHA	Kurla-Mumbai
13	101052929	MOHAMMAD SHAMIM KHAN	Kurla-Mumbai
14	101865189	BANSHPAL RAJDEO SINGH	Mira Road-Mumbai
15	108255139	ROHIT HARIRAM YADAV	Mira Road-Mumbai
16	100890914	MOHAMMAD ALI SAYYAD	Kurla-Mumbai
17	106508818	NARESH MANSINGH RAWAL	Virar-Mumbai
18	100951207	KAUSAR KALIM SHAIKH	Mira Road-Mumbai
19	107947543	RAJ PRADEEP MANDAL	Vashi-Mumbai
20	102843840	MOHD RIHAN	Kurla-Mumbai
21	102809237	MANOJ KUMAR CHOTELAL GOSW	Kurla-Mumbai
22	107014982	NAYAN RAVINDRA KAMBLE	Mira Road-Mumbai
23	103435517	VEENA VIJAY AHIRE	Santacruz-Mumbai
24	108294015	SATYA JEET YADAV	Vasai Road-Mumbai
25	106759934	BHARATI BHAGWAT YELVE	Mira Road-Mumbai
26	106406976	NANDA GANESH KAMBLE	Thane-Mumbai
27	107813037	DILIP BABUBHAI TAPIAWALA	Vasai Road-Mumbai
28	105472031	MOHMMAD KAMAL	Vasai Road-Mumbai
29	106169392	ANMOL LAKSHMAN THAKUR	Thane-Mumbai
30	102883357	SARFARAZ AHMED ABDUL RASH	Byculla-Mumbai
31	107797698	ASHISH MADHUKAR KAWALE	Goregaon-Mumbai
32	101812198	MOHD WASIM AKHTAR HUSSAIN	Kurla-Mumbai
33	106525862	RAVI VITTHAL RATHOD	Virar-Mumbai
34	102886123	SAIRA BANO ZAHID KHAN	Thane-Mumbai
35	100407308	HAIDAR ABDUL KADAR KHAN	Mumbra-Mumbai
36	101035798	RAHIM HUSAIN SYED	Byculla-Mumbai
37	102806172	MOHAMMED ANSAR ABDUL GAF	Mohamedali Road-Mumbai
38	104245839	SABEEHA AHMED KALGE	Mumbai Main Office-Mumbai
39	106031040	HANSA HIRJI VADHAN	Andheri - West-Mumbai

Sr. No.	Customer ID	Customer Name	Branch / Location
40	106632142	SHABNAM LALBABU SHAIKH	Dahisar-Mumbai
41	106306527	VIKRAM HIRALAL GURJAR	Virar-Mumbai
42	106518972	SONU ANAND MISHRA	Vasai Road-Mumbai
43	106605302	KISHOR ANKUSH CHAVAN	Vasai Road-Mumbai
44	101606177	BASIT SOHAIL SHAIKH	Mumbra-Mumbai
45	102920443	MOHAMMED SHADMAAN MOHAMM	Mahim-Mumbai
46	104525898	SHAILESH SAMBHAJI CHAVAN	Goregaon-Mumbai
47	102901208	SAUKAT ALI ANSARUL HAQ AN	Mumbra-Mumbai
48	101269058	AKSHARA GANESH DHOAPKAR	Virar-Mumbai
49	106404772	SHANJEEV SAKHARAM PARAB	Goregaon-Mumbai
50	108014558	AZAM NOORMOHAMMED SHAIKH	Vasai Road-Mumbai
51	104520560	MOJAFAR MOSIR ALAM	Mahim-Mumbai
52	105358348	SHUBHAM RAJ SHARMA	Versova-Mumbai
53	106310406	DINESH CHANDRA GURJAR	Virar-Mumbai
54	106409208	KANHEYA HIRALAL GURJAR	Virar-Mumbai
55	106618052	SHAM PANDURANG RATHOD	Virar-Mumbai
56	101338724	ANISHA BHALCHANDRA MESTRY	Virar-Mumbai
57	101666844	BHARAT RATHOD	Vasai Road-Mumbai
58	106412008	HIRALAL BHAVARLAL GURJAR	Vasai Road-Mumbai
59	105934255	PATIL HARSHAD DINESHBHAI	Vasai Road-Mumbai
60	108345399	ARBAZ KHAN	Kausa-Mumbai
61	107637397	MOHAMMAD VASEEM	Mumbra-Mumbai
62	100390059	SHARAD BALKRISHAN CHAVAN	Kalambooli-Mumbai
63	102842124	ANITA GANESH JADHAV	Andheri - West-Mumbai
64	108081448	NEEDA ANJUM SHAIKH MUFID	Mumbai Main Office-Mumbai
65	100628665	MOHD. ALIM SHAIKH	Jogeshwari-Mumbai
66	017155052	ITI SUBHOD PODDAR	Versova-Mumbai
67	107837051	ZAKIR I KHAN	Jogeshwari-Mumbai
68	106365105	ANURAG RAMESHWAR THAKARE	Virar-Mumbai
69	106839091	SANTOSH NIRMAL YADAV	Virar-Mumbai
70	107771953	ATIKA AEJAZ MUKRI	Kausa-Mumbai
71	107048466	JAYESH MAJITHIA	Malad-Mumbai
72	107930193	MOHAMMED FAHAD MOHAMMED	Kausa-Mumbai
73	106309937	SHAHEEN NAJRUDDIN BARGUJA	Jogeshwari-Mumbai
74	107882816	AJAY KUMAR	Lokhandwala-Mumbai
75	102868964	IBRAHIM HAIDER SHAIKH	Jogeshwari-Mumbai
76	105931638	RAZIYA SARIF SAHYED	Jogeshwari-Mumbai
77	101448835	DNYANESHWAR RAJARAM PATIL	Jogeshwari-Mumbai
78	105124001	USMAN	Jogeshwari-Mumbai
79	107456693	SWAPNIL SAHADEV KAVALKAR	Vashi-Mumbai
80	102169226	KHAIRUNNISA MULTANI	Jogeshwari-Mumbai

Sr. No.	Customer ID	Customer Name	Branch / Location
81	107480117	SARIKA SHIVAJI DAMARE	Vashi-Mumbai
82	100635704	RAZI AHMED SAFI AHMED SHA	Malad-Mumbai
83	103599183	AMINA NAIMUDDIN SHAIKH	Jogeshwari-Mumbai
84	102507883	BLESON MATHEW	Jogeshwari-Mumbai
85	104937501	MOHAMMED WASEEM ABDUL KA	Jogeshwari-Mumbai
86	100570619	RANJAN PURSHOTAM LAL KAP	Versova-Mumbai
87	101836592	ABBASSI SAYED INTEZAR HU	Mumbai Main Office-Mumbai
88	101203818	ANAND A PAWAR	Jogeshwari-Mumbai
89	104373776	CHITRA YESHWANT KURLE	Andheri - West-Mumbai
90	108321049	SANDEEP SAMARNATH YADAV	Jogeshwari-Mumbai
91	102084984	MEERA MOHAMMED PANCH	Versova-Mumbai
92	108344418	BISWADEB BANERJEE	Versova-Mumbai
93	106317394	SHARAD LAXMAN BHALASING	Versova-Mumbai
94	105869832	SALONI R SINGH	Jogeshwari-Mumbai
95	101195817	MAHESH LALTA PRASAD MISH	Jogeshwari-Mumbai
96	102924458	MOHAMMED SALMAN HANNAN	Kurla-Mumbai
97	102117451	ASMA KHALID SHAIKH	Versova-Mumbai
98	108294584	HAMID RAZA MOHAMMAD ISLAM	Mumbra-Mumbai
99	103796050	SHEHNAZ ABDUL KADAR SHAI	Jogeshwari-Mumbai
100	101725121	ASHFAK ARSHAD KHAN	Mumbra-Mumbai
101	106627789	ABHISHEK SUNIL PALSANA	Vasai Road-Mumbai
102	101312449	MOHAMMED FAISAL SALAHUDDI	Kurla-Mumbai
103	106773254	ABDULWAHID H CHOUDHARY	Byculla-Mumbai
104	103027528	SHAMUMUNISA ASLAM KHAN	Mumbra-Mumbai
105	107788589	GOURI G PANDHARPATTE	Kalyan-Mumbai
106	105554339	BASIR MADAR SHAIKH	Juhu-Mumbai
107	106459886	SHAHZAD ASHRAF NAKHWA	Juhu-Mumbai
108	108338591	VINOD DEVRAM TAMBE	Kalyan-Mumbai
109	102911467	BHIMRAO NAGORAO GADEKAR	Panvel-Mumbai
110	104950485	BALU BHALCHIM	Kalyan-Mumbai
111	031142391	NIPPA ANAGGH DESAI	Juhu-Mumbai
112	104366474	HARSHADA NILESH PONNAMWAR	Mira Bhayandar Road-Mumbai
113	108168989	JITENDRA DIVAKAR BHAVE	Kalyan-Mumbai
114	107886654	BADREALAM YAR KHAN	Mira Bhayandar Road-Mumbai
115	107826669	ASHWINI BAPU KAMBLE	Ghatkopar-Mumbai
116	108329633	NANDINI ROSHAN PAWAR	Kalyan-Mumbai
117	105585034	RAZMI MOHAMMED BHARMAL	Ghodbunder Road-Mumbai
118	100189952	MOHAMMAD SHABAN MOHAMMAD	Kurla-Mumbai
119	107422302	LAZINA USMAN SHAIKH	Vashi-Mumbai
120	107350224	NUSART SHABBIR HUSAIN KH	Byculla-Mumbai
121	100773128	MOHAMMAD SHAMIM ANSARI	Byculla-Mumbai

Sr. No.	Customer ID	Customer Name	Branch / Location
122	106977264	BAKTHA SINGH FRANCIS	Saboo Siddik-Mumbai
123	105461297	PINKI SINGH	Mira Road-Mumbai
124	108314723	SHILPA JAIN	Hasanabad-Mumbai
125	102300863	RESHMA VILAYAT ALI SHAIKH	Vashi-Mumbai
126	108233558	KARUNA KARAN DINESHWAR S	Vasai Road-Mumbai
127	104769429	NARJIS KHATOON	Mumbra-Mumbai
128	107302007	IRSHAD LAL MUHAMMED TAGA	Jogeshwari-Mumbai
129	101280671	AMITKUMAR OMPRAKASH MISHR	Jogeshwari-Mumbai
130	031280514	RAJENDRA NANDKUMAR KALE	Goregaon-Mumbai
131	107135470	NOORJAHAN J	